

Annexure - 5

Name of the corporate debtor: RRP Housing Private Limited; Date of commencement of liquidation: 16th April 2019; List of stakeholders as on: 13th April 2024

List of Operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether Lien or attachment removed? (YES/NO)	% share in total amount of claims admitted					
1	Employees' Provident Fund Organisation	Central	09-05-2019	23,11,015	23,11,015	Form F	-	NA	0.4344%	-	-	-	-	Based on the claim submitted by the Recovery Officer